

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date :13.9.2022

Appeal No.17 of 2022

ISS Enterprise Ltd.

...Appellant

Versus

National Stock Exchange of India Ltd.

...Respondent

Mr. Kunal Katariya, Advocate with Mr. Sahebrao Wamanrao Buktare, Ms. Ashmita Goradia, Advocates and Mr. Ravi Vijay Ramaiya, CA i/b. Shah & Ramaiya, Chartered Accountants for the Appellant.

Mr. Rashid Boatwalla, Advocate with Mr. Juan D'Souza, Advocate i/b. MKA & Co. for the Respondent.

Order:

1. Adjourned on the request of the respondent. List on 20th September, 2022
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned

parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

13.9.2022
RHN